

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1433
ANSWERED ON:16.07.2004
DOWNSIZING OF CABINET OF STATES
Yerrannaidu Shri Kinjarapu

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the names of States which are required to downsize the number of their Ministers as per the Constitution (Ninety-Seventh Amendment) Bill, 2003;
- (b) if so, whether all such States reduced the number of Ministers; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

- (a) to (c): The requisite information is being collected and will be laid on the Table of the House.